

(c) 40

(d) A statement is laid down on the Table of the House. [See Appendix IV, annexure No. 52].

Affiliated Colleges

866. Shri D. C. Sharma : Will the Minister of Education be pleased to state the steps taken by his Ministry for giving financial help to the affiliated colleges ;

(i) through the University Grants Commission ; and

(ii) directly by the Ministry, during the current year ?

The Deputy Minister of Education (Dr. M. M. Das) : A statement is laid on the Table of the Lok Sabha. [See Appendix IV, annexure No. 53].

Discharge of Service Personnel

867. Shri D. C. Sharma : Will the Minister of Defence be pleased to state :

(a) the number of service personnel discharged after eight to ten years of service on the ground 'services no longer required' during the last three years ; and

(b) the categories of J.C.Os., Warrant Officers, other Ranks and Non Combatants (Enrolled) etc. to which they belong ?

The Deputy Minister of Defence (Sardar Majithia) : (a) and (b). It will not be in the public interest to disclose this information.

General Education Courses Committee

**868. { Shri D. C. Sharma :
Shri K. C. Sodhia :**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1456 on the 27th August, 1956 and state :

(a) whether the recommendations of the Committee for General Education Courses have since been examined ; and

(b) if so, the number of recommendations which have been accepted ?

The Deputy Minister of Education (Dr. M. M. Das) : (a) and (b) : The recommendations of the Committee for General Education Courses are being examined by the Universities.

Annual Tax on Total Wealth

869. Shri D. C. Sharma : Will the Minister of Finance be pleased to refer to the reply given to Starred Question No. 1297 on the 22nd August, 1956 and state :

(a) whether the proposal regarding the levy of annual tax on total wealth has since been finalised ; and

(b) if so, the details thereof ?

The Minister of Finance and Iron and Steel (Shri T. T. Krishnamachar) : (a) No Sir. This is one of the proposals suggested for the consideration of Government and is under examination in the same manner as other similar proposals are examined.

(b) Does not arise.

Bharat Sewak Samaj Camps

**870. { Sardar Iqbal Singh :
Sardar Akarpuri :
Shri D. C. Sharma :**

Will the Minister of Education be pleased to state :

(a) the total number of camps held so far in the State of Punjab with Central aid under the auspices of Bharat Sewak Samaj, District-wise ;

(b) the total number of persons who attended the camps, camp-wise ;

(c) the total amount of expenditure incurred ; and

(d) the nature of work completed, camp-wise ?

The Deputy Minister of Education (Dr. M. M. Das) : (a) to (d). A statement giving the requisite information is laid on the Table of the House. [Placed in Library. See No. S-588/56].

Assessment of Voters

**871. { Shri Krishnamacharya Joshi :
Sardar Iqbal Singh :
Sardar Akarpuri :**

Will the Minister of Law be pleased to state :

(a) the total number of persons enrolled as voters for the ensuing general elections, State-wise ; and

(b) the total number of Indian voters residing in foreign countries ?

The Minister of Legal Affairs and Civil Aviation (Shri Pataskar) : (a) The information is being collected and will be laid on the Table of the House, when available.

(b) It is regretted that the information asked for is not available.